

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A.No. 3/98

IN

O.A.No. 1897/92

New Delhi: this the 15th March, 1999.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE MRS. LAKSHMI SUMINATHAN, MEMBER (J)

Ex. Constable Dharamvir Singh No. 1160/SW,
s/o Shri Sher Singh,
previous employed in Delhi Police,
A/o B-97, Sangam Park, Rana Partap Bagh,
Delhi Applicant.

(By Advocate: Shri Shankar Raju)

Versus

Addl. Commissioner of Police,
Southern Range,
Police Headquarters, IP Estate,
MGD Building,
New Delhi. Respondents

(By Advocate: Shri Vijay Pandita).

ORDER

BY HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

We have heard applicant's counsel Shri Shankar Raju and respondents' counsel Shri Vijay Pandita on R.A.No. 3/98 seeking review of the order of this very Bench dated 20.10.97 in O.A.No. 1897/92.

2. We are satisfied that impugned order dated 20.10.97 requires review in accordance with Section 22 (3) (f) AT Act read with Order 47 Rule 1 CPC.

3. Under the circumstance, the aforesaid order dated 20.10.97 has been reviewed and recalled. Post for a fresh hearing on 23.4.99.

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4. Issue copy of this order to both parties.

Lakshmi Swaminathan

(MRS. LAKSHMI SWAMINATHAN)
MEMBER (J)

S. R. Adige

(S. R. ADIGE)
VICE CHAIRMAN (A)

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